

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1944/2023 in Company Petition IB/184/2021
NAME OF THE COMPANY	Indu kuri Sundari & Indu Projects Ltd.
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Indu kuri Sundari & Indu Projects Ltd.
UNDER SECTION	Sec.95

ORDER

IA (IBC)/1944/2023

Present: Mr. Kasi Srinivas, RP.

None appeared for the Respondent.

Applicant is directed to file the proof of service. **Matter is adjourned to 12.02.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)